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title: Introduction of the Hindu Succession (Amendment) Bill, 2015. (Substitution Of New Section For Section 15).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Hindu Succession Act, 1956.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Hindu Succession Act, 1956."

The motion was adopted.

SHRI DUSHYANT CHAUTALA: I introduce the Bill.

16.05 Â¼ hours